

2. Ministry of Mines

- (i) Mineral Exploration Activities in North Eastern States and its overall impact on development of the region;
- (ii) Measures to curb Illegal Mining of Iron Ore, Manganese and Bauxite in the Country;
- (iii) Organizational Structure and Performance of Geological Survey of India (GSI)– A Review;
- (iv) Organizational Structure and Performance of Indian Bureau of Mines (IBM) – A Review;
- (v) Expediting and Simplifying the Environment and Forest Clearance Process for Mining Projects;
- (vi) Measures for Abatement of Pollution due to Mining Activities and Environmental Protection - Chittorgarh Fort, a case study;
- (vii) Self-reliance in Minerals and Metals;
- (viii) Science and Technology Programme and Autonomous Bodies;
- (ix) CSR activities in PSUs under the purview of Ministry of Mines and
- (x) Implementation of District Mineral Foundation(DMF) and Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) - A Review.

3. Ministry of Steel

- (i) Review of Steel Policy and its Impact on Development of Steel Sector;
- (ii) Major Policy changes assisting Secondary Steel Sector;
- (iii) Management of Energy efficiency by Steel Plants and Environmental Issues related to Iron Ore Mining;
- (iv) Development of Manganese Ore Industry in India;
- (v) Promotion of Steel Usage;
- (vi) Status of Greenfield and Brownfield Projects of Steel PSUs;
- (vii) Iron Ore Handling Infrastructure at Ports and
- (viii) CSR activities in PSUs under the purview of Ministry of Steel.

No. 7489

Parliament Security Service, PH

Security Arrangements in Parliament House Complex

Members are requested to co-operate with the Security Staff on security duty in Parliament House Complex and show their Identity Cards on request.

To strengthen the security arrangements in Parliament House Complex, Door-frame Metal Detectors have been installed at various gates. Visitors accompanying Members of Parliament and former Members of Parliament are requested to pass through the Door-frame Metal Detector and may undergo physical search. The baggage, etc., being carried by them may also be scanned/ searched by the Security Staff.

Kind cooperation of Members is solicited.

No. 7490

Parliament Security Service, PH

Entry regulations into the Central Hall, Parliament House

Entry in Parliament House and Central Hall is regulated according to Rules and Directions issued by the Hon'ble Speaker from time to time. No person without a valid pass is allowed to gain entry even accompanied by the Hon'ble Members of Parliament. This is an essential requirement in the interest of the security of Hon'ble Members of the Parliament in particular and PH in general.

Further, it has been decided that the entry of Governors, Chief Ministers, Ministers of State Governments and Ex-MPs is permitted to the Central Hall, Parliament House.

Kind cooperation of Hon'ble Members is solicited.

No. 7491

Parliament Security Service, PH

Ferry car services for Hon'ble Members

In view of the security concern, commercial vehicles viz. Taxi / Auto-rickshaw etc. and vehicles without valid Car Parking Labels issued by Lok Sabha Secretariat will not be allowed entry to Parliament House precincts. If arriving in such vehicles /mode of transportation, Hon'ble Members are requested, to please get down at Iron Gates and make use of ferry cars available at **Iron Gate(s) No.1 and Talkatora Road-I & II**. For departure also, ferry car will be available in front of Building Gate No.1 & 4, Parliament House.

Kind cooperation of Hon'ble Members is solicited.

No. 7492

Parliament Security Service, PH

Carrying or Display of Fire Arms in Parliament House Complex

The carrying or display of arms and ammunition in any part of the Parliament House Complex is strictly prohibited. Only security personnel specifically deployed/earmarked in the Parliament House Complex are permitted to carry arms and ammunition.

Kind co-operation of Hon'ble Members is solicited.

No. 7493

Parliament Security Service, PH

Distribution of Literature, Pamphlets, Press Notes, Leaflets within the precincts of the Parliament House

As per established convention, no literature, questionnaire, pamphlets, Press Notes, leaflets or any matter printed or otherwise should be distributed without the prior permission of Hon'ble Speaker within the precincts of the House. Placards are also strictly prohibited inside the Parliament House Complex.

Kind cooperation of Hon'ble Members is solicited.

No. 7494

Parliament Security Service, PH

Stoppage of entry of Armed Escorts/ P.S.O. coming to Parliament House Estate

Consequent to the decision taken by the General Purposes Committee of the Rajya Sabha and Meeting of Hon'ble Speaker with Leaders of Parties and Groups in Lok Sabha, "Armed Escorts/ P.S.O. (Personal Security Officer) of Hon'ble Ministers/Hon'ble Members of Parliament would not be permitted inside the Parliament House Estate." They may peel off from the vehicle at the respective Iron Gates itself.

Kind cooperation of the Hon'ble Members is solicited.
